## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH

CP No. 2(ND)/2014

PRESENT: SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.10.2017.

NAME OF THE COMPANY: Yoroshil Investments Pvt. Ltd. & Ors. V/s. M/s.

Wel Intertrade Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

For the Petitioner (s):

Ms. Payal Chandra, Advocate

For the Respondents (s):

Mr. H. L. Tiku, Sr. Advocate with

Mr. Rajnish Sinha, Advocate Mr. Nikhil Jain, Advocate

## ORDER

This case has been received on transfer from the Hon'ble Principal Bench.

To come up on 24th November, 2017.

(Ina Malhotra)
Member (J)